

Central Administrative Tribunal, Allahabad.

Civil Contempt Application No.21 of 1987

IN

(29)

Registration O.A.No.768 of 1987

B.O.V.Rao

Applicant

Vs.

A.N.Wanchoo and another ...

Respondents.

Hon.Justice K.Nath, VC (J) Hon.K.J.Raman, AM

The order of the Tribunal, which is said to have been disobeyed by the Respondents, has stayed the operation of implementation of the transfer order of the Applicant till 31.5.88 or till the examination of two children of the Applicant were over. The learned counsel for the Respondents says that the order of the Tribunal has been complied with. It also appears that the Tribunal's order having been limited to specified time, no useful purpose will be served by following it any further. The Contempt Application is accordingly dismissed.

MEMBER(A)

VICE CHAIRMAN(J)

Dated 7.11.1989 kkb.